

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION  
25<sup>th</sup> July, 2018**

No. HCM/E-43/2016Estt./Pt.-I/Vol.-VB/17233                      It is hereby notified  
that the opening of financial bid for tender No. HCM/E-43/2016Estt./Pt.-I/Vol.-  
VB for supply, testing, installation and maintenance of Computer and LAN  
Equipment for the Sub-Ordinate Courts, MJA and DLSA under Phase-II of eCourts  
project will be on **Thursday the 26<sup>th</sup> July, 2018 at 12:00 hrs.**

**Sd/-**  
Central Project Coordinator  
High Court of Manipur